

Wednesday,
11th July, 1883

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXII

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OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

1883

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*Abstract of the Proceedings of the Council of the Governor-General of India
assembled for the purpose of making Laws and Regulations under the
provisions of the Act of Parliament 24 & 25 Vict., cap. 67.*

The Council met at Government House, Simla, on Wednesday, the 11th
July, 1883.

P R E S E N T :

His Excellency the Viceroy and Governor-General of India, K.G., G.M.S.I.,
G.M.I.E., *presiding.*

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

Major the Hon'ble E. Baring, R.A., C.S.I., C.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, C.S.I., C.I.E.

The Hon'ble W. W. Hunter, LL.D., C.I.E.

The Hon'ble J. W. Quinton.

The Hon'ble D. G. Barkley.

BIKRAMA SINGH'S ESTATES BILL.

The Hon'ble Mr. ILBERT presented the Report of the Select Committee
on the Bill to confirm and give effect to an award made by His Excellency
the Viceroy and Governor-General regarding certain matters in dispute
between Sardar Bikrama Singh and the Kapurthhala State.

EMIGRATION BILL.

The Hon'ble Mr. ILBERT also moved that the Hon'ble Mr. Quinton be
added to the Select Committee on the Bill to amend the law relating to the
Emigration of Natives of India.

The motion was put and agreed to.

The Council adjourned to Wednesday, the 18th July 1883.

SIMLA ;
The 11th July, 1883. }
D. FITZPATRICK,
Secretary to the Government of India,
Legislative Department.